

year at (i) Shyam Sundar Patna (Commissioned), (ii) Purusottampur; and (iii) Narajol. The only electro mechanical type exchange of capacity 1100 lines working at Kharagpur has also been planned to be replaced by 2500 lines electronic exchange by 31.3.96.

#### Telephone Applications in Bhopal

381. SHRI SUSHIL CHANDRA VARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of applications pending as on date in different telecommunication offices in Bhopal for changing the location of the telephone connections;

(b) the duration of the pending applications;

(c) the average monthly figure of applications disposed of during 1995-96; and

(d) the steps being taken to clear the arrears?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Sir, a total number of 194 applications are pending for changing the location, as on date in Bhopal Telecom offices.

(b) Area-wise oldest pending application is as under:

1.	Guvindpura	04.08.1995
2.	City	31.12.1995
3.	Bittan Market	08.10.1995
4.	Shivaji Nagar	06.12.1995
5.	Nehru Nagar	09.11.1995

(c) Average applications disposed of during 1996 (monthly) are - 1407.

(d) Efforts are being made to clear the pending applications by making the areas feasible by March, 1996.

#### Revival of Dealerships

382. SHRI TARA SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of requests for the revival of LPG agencies, petrol retail outlets and kerosene dealership pending with the Government during the last three years;

(b) the Policy guidelines for the revival of such dealership;

(c) whether the investment by dealer on the commissioning of such dealership is a main principal for such revival; and

(d) if so, the number of such dealership revived on the basis of this principal during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (d). Requests are received from time to time by the Government for revival of LPG distributorships, retail outlet dealerships and SKO-LDO dealerships terminated or suspended for violating the Marketing Discipline Guidelines. Each case is considered on its merit. A few dealerships/distributorships have been revived during the last three years on compassionate grounds including the financial hardship of the dealers/distributors.

#### Handing over of Bodhgaya Temple to Buddhists

383. SHRI R. SURENDER REDDY: Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that the Bodhgaya temple under its present management is in a very bad shape;

(b) if so, the details of the present management of the temple along with the reasons for its bad state of affairs;

(c) whether the National Minorities Commission has taken a serious view of the bad state of affairs of Bodhgaya temple and represented to the Union Government to enact a law whereby the control and management of the temple is handed over to Buddhists;

(d) if so, the details thereof; and

(e) the measures taken by the Union Government in this regard?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). Report has been sought from the State Government in this regard.

(c) and (d). The National Commission for Minorities has recommended enactment of suitable and appropriate legislations to vest the management of Bodh Gaya Temple exclusively in the Buddhist community. The Commission has also suggested to the local administration various steps for keeping the temple clean, maintaining unhindered access of pilgrims to the holy place, proper accounting of offerings and drawing up a plan for long term development of the area and construction of guest houses.

(e) The report has been received on 28th February and is being examined.